

# C. A. T. Bench, JAIPUR

Date of Order	Orders MP 164 /93
17.3.93	<p>None present on behalf of the petitioner.</p> <p>M.P. is allowed. The applicant is allowed to implead the persons referred in para 1 of the M.P. as additional parties. The applicant shall also file the amended cause title within one week. The M.P. stands disposed of. Put up the O.A. on 13.4.93 for admission.</p> <p><i>b</i></p> <p>(B.N.Dhondiyal) Member (A)</p> <p><i>D.L.Mehta</i> (D.L.Mehta) Vice Chairman.</p> <p>Copy sent to the opp. &amp; resp. No 1 on vide 2367 to 2368</p> <p>Dated 2-4-93</p> <p><i>31/9/93</i></p>